



2. Before us, the assessee has filed letters dated 20-04-2021 seeking withdrawal of the appeals. The relevant contents of such letters (which is common to both appeals) reads as under:

*“1. We refer to the captioned appeal filed before the Registrar of the Hon’ble Income Tax Appellate Tribunal, Goa.*

*In this regard, we submit as under :*

- 1. The Appellant made an application in Form 1 as per the rules prescribed under Vivad Se Vishwas Scheme 2020 and has received Form 3 (enclosed with this letter) by the Designated Authority for payment of taxes.*
- 2. To comply with the rules of the Scheme, the Appellant hereby submits that all grounds of appeal may be permitted to be withdrawn.*

*We request your Honour to take the above on record.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeals filed by the assessee. As such, the assessee is permitted to withdraw the appeals.

4. In the result, the appeals are dismissed as ‘withdrawn’.

Order pronounced in the Open Court on 22<sup>nd</sup> July, 2021.

Sd/-  
**(S.S.VISWANETHRA RAVI)**  
**JUDICIAL MEMBER**

Sd/-  
**(R.S.SYAL)**  
**VICE PRESIDENT**

पुणे Pune; दिनांक Dated : 22<sup>nd</sup> July, 2021  
सतीश/GCVSR

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:**

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The DRP-2, Bangalore-1, DRP-2, Bangalore-2,  
DRP-2, Bangalore-3,
4. DR, ITAT, Panaji Bench, Panaji
5. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

**// True Copy //**

Senior Private Secretary  
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	22-07-2021	Sr.PS
2.	Draft placed before author	22-07-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		